

THE HIGH COURT OF MEGHALAYA
AT SHILLONG
NOTIFICATION

Dated, Shillong, the ____ June'2018

No.HCM.II/71/2014/Library/ In supersession of all previous orders made in this regard, Hon'ble the Chief Justice is pleased to reconstitute the Library Committee comprising of Hon'ble Shri.Justice S.R Sen, Judge, High Court of Meghalaya, Shillong.

By order,

REGISTRAR GENERAL

Memo.No.HCM.II/71/2014/Library/3457A

Shillong, the 12th June'2018

Copy to for information:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The P.S To Hon'ble Mr.Justice S.R.Sen,Judge,High Court of Meghalaya.
- ✓ 3. The System Analyst, High Court of Meghalaya, for uploading the same on the official website.
4. Office file.


REGISTRAR GENERAL
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